Annexure-3 Name of the corporate debtor: Abhijeet Hazaribagh Toll Road Limited; Date of commencement of CIRP 07-01-2022; List of creditors as on: 10-03-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in \mathbb{R}) Details of claim admitted Amount Remarks SI. Name **Details of** Amount Amount Amount of claim receive of claim No. of creof contiof any claim not , if any d ngent ditor mutual admitted under Whether % claim dues, verifica-Date Amount Nature Amou Amount Amount of claim that tion of rec nt clai of covered covered related voting may be admitte claim by secur by guar share in eipt med party? set-off d -ity antee CoC interest 28-02-178,39,4 178,39,41 CC & NO 36.96% 0 0 0 0 1. State As per As per 2022 1.398.35 398.35 Bank of Term Note 1 Note 2 India Loan Puniab 01-03-149,72,7 149,72,77 NO 31.02% 0 0 0 2. Rupee As per 0 As per 2022 National 7,060.00 060.00 Term Note 1 Note 2 Bank Loan 107,62,5 107,62,59, IIFCL 16-02-Rupee NO 22.30% 0 0 0 0 3. As per As per 9,794.56 2022 794.56 Term Note 1 Note 2 Loan 26,92,69,259. 15-02-73.82.47. 46,89,78,1 NO 9.72% 0 0 Bank of Rupee As per 0 4 As per Baroda 2022 411.62 52.03 Term Note 1 Note 2 59 Loan

Note:

1. Security Interest taken as per Sanction Letter of Bank Dated. Since amount was not there hence unable to mention. Also Security Interest will be shared on pari passu basis with other lenders.

2. Undertaking given by Project Sponsors M/s Abhijeet Infrastructure Ltd., M/s Abhijeet Roads Ltd., & M/s Corporate Ispat Alloys Ltd.